

Water logging problem in Delhi

†930. SHRI ISHWARLAL SHANKARLAL JAIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has taken note of the problem of water logging at several places in the unauthorized colonies and different areas of Delhi during rainy seasons;

(b) whether the drainage system of various parts of Delhi including adjoining areas are in a pathetic condition;

(c) whether Government is taking any steps for the upkeep/repair of these drainage systems and for new drainage system; and

(d) whether Delhi's drainage system has been included in the master plan 2021; if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) to (c) Delhi Development Authority and other local bodies in Delhi *viz.* New Delhi Municipal Corporation and North, South, East Delhi Corporations take necessary steps for upkeep/repair/de-silting of drainage system in their respective areas.

(d) Drainage is a part of Master Plan Delhi 2021 (MPD-2021) *i.e.* under Physical Infrastructure Chapter at Para 14.4.

PAPERS LAID ON THE TABLE

श्री सतीश चन्द्र मिश्रा (उत्तर प्रदेश): मान्यवर, मुजफ्फरनगर में राहत कैंप बंद कर दिए गए हैं। ... (व्यवधान)...

श्री शिवानन्द तिवारी (बिहार): उपसभापति महोदय, ... (व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Papers to be laid on the Table.

I. Notifications of the Ministry of Shipping.

II. Reports and Accounts (2012-13) of various Port Trusts and related papers.

III. Reports and Accounts (2012-13) of various Shipping Corporations and related papers.

†Original notice of the question was received in Hindi.